



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,23rd January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR FRESH ADMISSION WITH STAY/BAIL -			
39 WA/422/2024 FIXED	THE STATE OF ASSAM Versus SHRI DIPANKAR KALITA	DIPANKAR NATH SR. GA ASSAM	MR. M K CHOUDHURY MR P BHARDWAJ MR. M SARMA MS. ANASUYA C
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -			
40 WA/15/2025 FIXED	THE STATE OF ASSAM AND ORS Versus ASROF KALAM AZAD LASKAR AND ORS	MR. K KONWAR MR S DUTTA	SC, A S E C
WITH 41 WA/16/2025	THE STATE OF ASSAM and ORS Versus HABIBUR RAHMAN AND ORS	MR. K KONWAR MR S DUTTA	SC, A S E C
WITH 42 WA/21/2025	THE STATE OF ASSAM Versus NILIMA BEGUM LASKAR	MR. K KONWAR	MR H R A CHOUDHURY MR. A H M R CHOUDHURY SC, S E C
WITH 43 WA/22/2025	THE STATE OF ASSAM Versus DILWAR HUSSAIN BARBHUIYA	MR. K KONWAR	SC, S E C
WITH 44 WA/23/2025	THE STATE OF ASSAM Versus MD RAFIQL ISLAM	MR. K KONWAR	MR. A H M R CHOUDHURY SC, S E C
WITH 45 WA/24/2025	THE STATE OF ASSAM Versus ALI AHMED LASKAR	MR. K KONWAR	SC, S E C
WITH 46 WA/25/2025	THE STATE OF ASSAM Versus ABDUL AHAD LASKAR	MR. K KONWAR	SC, S E C

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LEAVE NOTE OF ADVOCATES FOR 23/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MR. N J GOGOI	06-01-2025	To	23-01-2025
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
17	W.P.(CrI.)/32/2022 FIXED	ANJUWARA KHATUN Versus THE STATE OF ASSAM AND 6 ORS.	MR. M HUSSAIN MR. M ISLAM	GA, ASSAM SC, REVENUE
HEARING				
18	WP(C)/6098/2018 FIXED, WITH LCR	SUFIA KHATUN @ MUSSTT. SAFIA KHATUN Versus THE UNION OF INDIA AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
14	WP(C)/5746/2016 AT 2:00 P.M.	THE CO-ORDINATION COMMITTEE OF THE PRIVATE AND NON-AFFILIATED STUDY CENTRE Versus THE UNION OF INDIA and 5 ORS	MR. M U MAHMUD MS.D SINHA MR. M R Z CHOUDHURY MR S H MAHMUD MR S ISLAM MS. B CHETIA	SC, HIGHER EDU MR. P J PHUKAN MR.R THAKURIA(R- 4&5) SC, EDUCATION SC, KKHSOU SC, U G C ASSTT.S.G.I. MR.L P SHARMA(R- 4&5)
15	WITH WP(C)/1643/2022	HIGHBROW, Versus THE UNION OF INDIA AND 4 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	MR. P J PHUKAN, SC, K K HANDIQUE STATE OPEN UNIVERSITY (R-2 & 3) MR. A CHAMUAH, SC, UGC (R-4) ASSTT.S.G.I.
ADMISSION				
16	WP(C)/359/2024 B/O	JINNAT ALI Versus THE STATE OF ASSAM AND 11 ORS	MR M AHMED A. K. KANU	GA, ASSAM MR. A M AHMED (R-2) P. GHOSH (R-2) SC, SEC. EDU.
ORDERS				
17	I.A.(Civil)/1273/2024 FIXED in WP(C)/3858/2023 WITH WP(C)/3858/2023	THE UNION OF INDIA AND 3 ORS Versus DR KAMAL NARAYAN KALITA DR. KAMAL NARAYAN KALITA Versus THE UNION OF INDIA AND 5 ORS	MR. A K DUTTA MR. S SUTRADHAR MR. R MAZUMDAR MR P RAI MR H BEZBARUA MR. R DEKA MS T SARMAH	MR. R MAZUMDAR MR. A K DUTTA (r-1,2,3,4 AND 5)) MR. S SUTRADHAR (r-6) DY.S.G.I.

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 8

[SPECIAL DIVISION BENCH

THIS BENCH WILL RISE AT 2:45 P.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
10	Crl.Rev.P./533/2022 FIXED. ASSIGNED.	MD. SHAH ALOM BHUYAN Versus MUSTT. JOYMAN NESSA @ KHATUN AND ANR.	MR. A K PURKAYASTHA MR. S SHARMA MS M BHARATI	MR. A K HUSSAIN (R1) MR. B HUSSAIN (R1) MR A HAQUE (R1) PP, ASSAM (R2)
HEARING				
11	Mat.App./11/2022 PARTHEARD. WITH LCR 4 FILES. FIXED.	XXXXXXX Versus XXXXXXX	MR. S BANIK MR. M AHMED A N HUSSAIN MS F BEGUM	

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BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

**[THIS BENCH WILL SIT AT 3:00 PM OR AFTER RISING
OF THE SPECIAL DIVISION BENCH WHICHEVER IS EARLIER]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION			
6 WP(C)/1208/2020 FIXED	MOHENDRA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S KATAKEY MS. S. TODI MR H K SARMA	GA, ASSAM MR. R SARMA (R-5) MR N BORO (R-5) SC, FINANCE

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
42	Cont.Cas(C)/563/2024 B/O	SMTI MANIKHA BORUAH BURAGOHIN @ MANIKHA BORUAH GOHAIN Versus GYANENDRA DEV TRIPATHI AND ANR	MR. R Deka S I AKAND	MR. D SAIKIA (R-1) MR. R BORPUJARI(R-1) MR. S DUTTA(R-1)
ADMISSION				
43	WP(C)/6864/2022 FIXED	DIGBOI CARBON PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
44	WITH WP(C)/388/2023	CARBON RESOURCES PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
45	WITH WP(C)/412/2023	CARBON RESOURCES PVT LTD Versus THE STATE OF ASSAM AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
46	WITH WP(C)/413/2023	CARBON RESOURCES PVT LTD. Versus STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION

47	WITH WP(C)/414/2023	CARBON RESOURCES PVT LTD. Versus STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
48	WITH WP(C)/415/2023	CARBON RESOURCES PVT LTD. Versus THE STATE OF ASSAM AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
49	WITH WP(C)/416/2023	CARBON RESOURCES PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-III]

ITEM NO. 32 IN THE DAILY LIST HAS BEEN WRONGLY LISTED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
37	WP(C)/320/2025 B/O	DR API BAGRA Versus THE UNION OF INDIA AND OTHERS	MR K THAKUR MS J A RAHMAN MR P R SARMA MR. H ALI SIRAJ CHOUDHURY B ALI SK PANKAJ DAS MR U PANDEY	DY.S.G.I.
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
38	WP(C)/4279/2024 B/O	PROSENJIT DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. K MIRA MR. H A TALUKDAR	SC, P AND R.D. GA, ASSAM MR. J LASKAR (R-6)
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
39	WP(C)/2472/2024 FIXED	MUSTAQUE ZAMAN AHMED Versus THE UNION OF INDIA AND 7 ORS	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	SC, AG MRS. A GAYAN DY.S.G.I. SC, WATER RESOURCE
40	WP(C)/3538/2024 (CONNECTED WITH ITEM NO. 3 IN THE DAILY LIST), B/O	BABU TERON Versus THE MANAGING DIRECTOR, ASSAM POWER GENERATION CORPORATION LIMITED (APGCL) AND 4 ORS.	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	SC, APDCL MR. S P SHARMA SC, APGCL

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13)	MR. M K SHARMA	22-01-2025	To	28-01-2025
14)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
15)	MR R GOENKA	22-01-2025	To	24-01-2025
16)	MR A GOENKA	22-01-2025	To	24-01-2025
17)	MR. U K BORTHAKUR	22-01-2025	To	24-01-2025
18)	MR. M DUTTA	23-01-2025	To	28-01-2025
19)	MS. D GHOSH	22-01-2025	To	24-01-2025
20)	MR S C PANDIT	23-01-2025	To	30-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,23rd January 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CRIMINAL AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
41	AB/77/2025 B/O	AKBAR ALI TALUKDAR Versus THE STATE OF ASSAM	MR. A H M R CHOUDHURY	PP, ASSAM
ADMISSION				
42	WP(C)/2441/2023 FIXED	TARIFAN NESSA Versus THE STATE OF ASSAM AND 6 ORS.	MR. T J MAHANTA MR. S ISLAM MR A HAWARI	SC, HIGHER EDU SC, HIGHER EDU GA, ASSAM SC, AG MR S M T CHISTIE SC, FINANCE
43	Crl.Pet./350/2024 FIXED	SUMAN CHAKRABORTY Versus HEMRAJ JALAN AND ANR	MR. A K HUSSAIN MS S HAZARIKA MR. B HUSSAIN	MR. B J MUKHERJEE (R-1) MS. R SAHA (R-1) PP, ASSAM
BAIL HEARING (BA)				
44	Bail Appln./2895/2024 FIXED, WITH SCANNED COPY OF LCR	UTPOLA BOSE Versus THE STATE OF ASSAM	MR F Z MAZUMDER	PP, ASSAM
45	Bail Appln./3719/2024 FIXED, WITH SCANNED COPY OF LCR	SAHARUL ISLAM Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
BAIL HEARING				
46	AB/10/2025 FIXED	RAHMAT ALI AND AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. A ROSHID	PP, ASSAM
HEARING				
47	Crl.Rev.P./208/2021 FIXED, AT 2:00 PM, WITH LCR 2 FILES	AMAL KUMAR DAS (HABILDAR) Versus MADAN LAL RATHI	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM

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LEAVE NOTE OF ADVOCATES FOR 23/01/2025

-

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
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9)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
10)	MR. R DE	22-01-2025	To	26-01-2025
11)	MD. B HUSSAIN	21-01-2025	To	27-01-2025
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20)	MR S C PANDIT	23-01-2025	To	30-01-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH -I

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST			
21 WP(C)/3832/2024 PART-HEARD, FIXED	MAHALAXMI ENTERPRISES Versus THE STATE OF ASSAM AND 5 ORS	MR. B GOGOI MS. N PHUKAN	SC, A.H and V. DEPT.
ADMISSION			
22 WP(C)/66/2024 (AT 10:30 AM), PART-HEARD, FIXED	G.B. CHOWDHURY HOLDINGS PVT LTD Versus THE FOOD CORPORATION OF INDIA AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA MS. RIA TIWARI	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY SC, F C I
HEARING			
23 MFA/12/2012 FIXED	ORIENTAL INSURANCE CO. LTD. Versus NIBHA RAJBHAR AND ANR	MS.M CHOUDHURY MR.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA	MR.S C BISWAS MS.K DEVI(R-1) MR.P KATAKEY MS.R BARUAHR-1 MRS.R RONGMAI MS.K DAS(R-1) MRR BARMAN(R-1) MR.S D CHOUDHURY
24 MACApp./349/2021 WITH LCR, FIXED	SRI GAKUL CHANDRA DAS Versus ABDUL BAREK AND 6 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR. D K RAJAK	MR. A ROSHID (r.1-6) MS. M R DEVI (r.1-6) MR A RASHID MS R DEVI
WITH 25 MACApp./706/2018	ANOWARA KHATUN AND 4 ORS Versus HDFC ERGO GENERAL INSURANCE CO. LTD AND 2 ORS	MR. M A SHEIKH MR M RAHMAN MR. M HUSSAIN MS F INTAZ	MR. K K BHATTA (R1) G UDDIN (R2) MS JONA TALUKDAR (R1) MS. P A TALUKDAR (R2) MR N Y KONYAK (R2)
26 MACApp./509/2022 WITH LCR, FIXED	NEW INDIA ASSURANCE CO. Versus RAHIMA KHATUN AND 5 ORS.	MR S DUTTA MR SISHIR DUTTA MR. S DUTTA MS. S. MOCHAHARI	MS. R CHOUDHURY (R- 1,2,3) MR. H ALI (R- 1,2,3) MS. C MOZUMDAR(R-1,2,3) MR. S P SHARMA (R-1,2,3) B BARMAN (R-6)

27 WITH
MACApp./286/2022

RAHIMA KHATUN AND 2 ORS.
Versus
THE NEW INDIA ASSURANCE CO. LTD.
AND 3 ORS.

MS. R CHOUDHURY
MR. H ALI
MS. C MOZUMDAR
MR. S P SHARMA
MS F N ZAMAN

MR. S DUTTA
MS. S. MOCHAHARI
MR. B J MUKHERJEE
MS S DAS (R4)
MS R SAHA
B BARMAN (R4)

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LEAVE NOTE OF ADVOCATES FOR 23/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[CRIMINAL AND CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
38	Bail Appln./3558/2024 FIXED, WITH SCANNED COPY OF LCR	AZIZUL MONDAL Versus THE STATE OF ASSAM AND ANR	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
39	Bail Appln./3560/2024 FIXED, WITH SCANNED COPY OF LCR, OFFICE NOTE	AKHTAR HUSSAIN @ AKATAR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. M A MONDAL MR. A ISLAM	PP, ASSAM
40	Bail Appln./3684/2024 FIXED, WITH SCANNED COPY OF LCR, OFFICE NOTE	HANNAN SEIKH Versus THE STATE OF ASSAM AND ANR.	B BURAGOHAJIN	PP, ASSAM
41	Bail Appln./3783/2024 FIXED, WITH SCANNED COPY OF LCR, OFFICE NOTE	MANAB MANNA Versus THE STATE OF ASSAM AND ANR.	MS P DEVI MR P R SARMA MS. R DEVI	PP, ASSAM
42	Bail Appln./3796/2024 FIXED, WITH OFFICE NOTE	AZIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN MS. M. KHATUN	PP, ASSAM
43	Bail Appln./3954/2024 FIXED, WITH OFFICE NOTE	SMTI SANGITA DAS Versus THE STATE OF ASSAM	MR. P BOIRAGI MR. S TAI	PP, ASSAM
44	Bail Appln./3960/2024 FIXED, WITH OFFICE NOTE	MOTIBAR BHUYAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	PP, ASSAM
BAIL HEARING				
45	AB/3103/2024 FIXED	SADDAM HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR N KALITA	MR. T DEURI, AMICUS CURIAE (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MR. N J GOGOI	06-01-2025	To	23-01-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CRIMINAL BENCH]

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
31	I.A.(CrI.)/1048/2024 B/O, WITH LCR 4 FILES in CrI.A./365/2024 WITH CrI.A./365/2024	EUNUS ALI @ ENNUSH ALI Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR M Z SHAH MR. MUSTAFA HUSSAIN	MR. T DEURI, AMICUS CURIAE (R-2) PP, ASSAM
		EUNUS ALI @ ENNUSH ALI Versus THE STATE OF ASSAM AND ANR	MR. R ALI MR M Z SHAH MR. MUSTAFA HUSSAIN	MR. T DEURI, AMICUS CURIAE (R-2) PP, ASSAM
HEARING				
32	CrI.Rev.P./545/2022 WITH LCR 7 FILES , FIXED	MD. ABDUL MUTALIB Versus MD. SOFIQUL HOQUE AND ANR.	MR. A M BORA MR. B BHAGAWATI MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	MR. M DUTTA MR. A M AHMED MS S DEV MR H R CHOUDHURY MR J MAHANTA P. GHOSH PP, ASSAM
	WITH I.A.(CrI.)/399/2023 in CrI.Rev.P./545/2022	MD. SOFIQUL HOQUE, Versus MD. ABDUL MUTALIB AND ANR.	MR. M DUTTA MS S DEV	MR. A M BORA

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LEAVE NOTE OF ADVOCATES FOR 23/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
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BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

**[THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

13	I.A.(CrI.)/52/2025 B/O, IN AB/2834/2024 (D/O) in AB/2834/2024	MOHBUBUR RAHMAN ALIAS MAMON AHMED Versus THE STATE OF ASSAM	HIFZUR RAHMAN CHOUDHURY	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 23/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
53	Crl.Rev.P./65/2023 AT 2 PM	MOUSAM PAUL Versus THE STATE OF ASSAM AND ANR.	MR. D CHAKRABARTY	MR. P K DEKA (R-2) MS. R GOSWAMI (R-2) MS. B DEVI (R-2) MR R KARIM (R-2) PP, ASSAM
54	Crl.Pet./370/2024 AT 2 PM	PANKAJ DUTTA Versus THE STATE OF ASSAM AND ANR	MR T KALITA J DASGUPTA	MR. S C KEYAL (r-2) PP, ASSAM
55	Crl.Pet./1183/2024 AT 2 PM	ANJALI SARMA Versus THE STATE OF ASSAM AND ANR	MR. B PHUKAN MR S N BARUAH	MR. S CHAMARIA (R-2) MR. A N SARMAH (R-2) MR. M M ZAMAN (R-2) PP, ASSAM
MOTION (BA)				
56	Bail Appln./3867/2024 B/O, WITH BA/3852/2024 (D/O), SCANNED COPY OF LCR	ISLAM UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
MOTION				
57	AB/3411/2024 FIXED	MADHAB SAHA Versus THE STATE OF ASSAM	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MS. B CHETIA MS. F RAHMAN	PP, ASSAM
ADMISSION				
58	Crl.Pet./1292/2024 B/O, WITH LCR 1 FILE (SCANNED COPY)	RUHUL AMIN Versus NOOR NEHAR	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	MR. K BHUYAN MR. M U E BHUYAN
59	Crl.Pet./1416/2024 FIXED, WITH OFFICE NOTE, LCR 1 FILE (SCANNED COPY)	RANJIT DAS Versus THE CENTRAL BUREAU OF INVESTIGATION AND 3 ORS	MR. B CHETRI MR. P N SHARMA MS. D J BORAH	MR. K K PARASAR (R-3, (C.G.C)) DY.S.G.I. SC, CBI
BAIL HEARING (BA)				
60	Bail Appln./3914/2024 FIXED, WITH SCANNED COPY OF LCR	BOLURAM BORAH @ BOLURAM BORA Versus THE STATE OF ASSAM AND ANR.	MR. B D GOSWAMI MR. J M GOGOI	PP, ASSAM

61	Bail Appln./3928/2024 FIXED, WITH SCANNED COPY OF LCR	BOLURAM BORAH @ BOLURAM BORA Versus THE STATE OF ASSAM AND ANR.	MR. B D GOSWAMI	PP, ASSAM
62	Bail Appln./108/2025 FIXED, WITH SCANNED COPY OF LCR	RATUL DAS Versus THE STATE OF ASSAM,	MR. R BORA S BARBHUYAN	PP, ASSAM
HEARING				
63	I.A.(CrI.)/190/2024 FIXED, WITH LCR 8 FILES in CrI.A./54/2024 WITH CrI.A./54/2024	BABUL ALI Versus THE STATE OF ASSAM AND ANR.	MS. G BORAH	PP, ASSAM
		BABUL ALI Versus THE STATE OF ASSAM AND ANR.	MS. G BORAH	MR. FIRUZ KHAN(R-2) MR U CHAUDHURY(R-2) MR. ABHIJIT MENA(R-2) MS M R ROY(R-2) RHITUSHREE TALUKDAR(R-2) P. NATH(R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 23/01/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
4)	MR. N J GOGOI	06-01-2025	To	23-01-2025
5)	MRS. R S CHOWDHURY	20-01-2025	To	27-01-2025
6)	MS. S CHAKRAVARTY	20-01-2025	To	30-01-2025
7)	MR. S R RABHA	20-01-2025	To	24-01-2025
8)	J SHARMA	20-01-2025	To	27-01-2025
9)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
10)	MR. R DE	22-01-2025	To	26-01-2025
11)	MD. B HUSSAIN	21-01-2025	To	27-01-2025
12)	MR A H TOUFIQ	21-01-2025	To	27-01-2025
13)	MR. M K SHARMA	22-01-2025	To	28-01-2025
14)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
15)	MR R GOENKA	22-01-2025	To	24-01-2025
16)	MR A GOENKA	22-01-2025	To	24-01-2025
17)	MR. U K BORTHAKUR	22-01-2025	To	24-01-2025
18)	MR. M DUTTA	23-01-2025	To	28-01-2025
19)	MS. D GHOSH	22-01-2025	To	24-01-2025
20)	MR S C PANDIT	23-01-2025	To	30-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Thursday,23rd January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 20

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
8	WP(C)/1342/2022 FIXED	SASHI DEVI JALAN Versus THE STATE OF ASSAM AND 3 ORS	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	GA, ASSAM MR. D GOSWAMI, ADDL. ADVOCATE GENERAL, ASSAM SC, REVENUE
HEARING				
9	WP(C)/5254/2013 FIXED	JOGENDRA NATH SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MS.A BEGUM MR.M DUTTA MR.P N GOSWAMI MR.S N TAMULI MS.P K ZANNAT	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 23/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
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8)	J SHARMA	20-01-2025	To	27-01-2025
9)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
10)	MR. R DE	22-01-2025	To	26-01-2025
11)	MD. B HUSSAIN	21-01-2025	To	27-01-2025
12)	MR A H TOUFIQ	21-01-2025	To	27-01-2025
13)	MR. M K SHARMA	22-01-2025	To	28-01-2025
14)	MR. R P KAKOTI SR. ADV.	20-01-2025	To	31-01-2025
15)	MR R GOENKA	22-01-2025	To	24-01-2025
16)	MR A GOENKA	22-01-2025	To	24-01-2025
17)	MR. U K BORTHAKUR	22-01-2025	To	24-01-2025
18)	MR. M DUTTA	23-01-2025	To	28-01-2025

19)	MS. D GHOSH	22-01-2025	To	24-01-2025
20)	MR S C PANDIT	23-01-2025	To	30-01-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Thursday,23rd January 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 23

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
44	WP(C)/244/2025 WITH OFFICE NOTE, FIXED	DR. MS RICHA PANDEY Versus THE STATE OF ASSAM AND 6 ORS	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS K BORAH MR S DUTTA	SC, AG (A AND E) SC, HEALTH AND F W
HEARING				
45	WP(C)/6098/2022 FIXED	EX CN (WO/WT) JWNGSAR BRAHMA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BARUAH MR. P BOIRAGI MR. S J SARMAH	GA, ASSAM
46	WP(C)/6703/2023 FIXED	MD BASHARATUL ISLAM Versus THE STATE OF ASSAM AND 5 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY TANZIM L. CHOUDHURY	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 23/01/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
3)	MR. T ISLAM	12-12-2024	To	31-01-2025
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16)	MR A GOENKA	22-01-2025	To	24-01-2025
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19)	MS. D GHOSH	22-01-2025	To	24-01-2025
20)	MR S C PANDIT	23-01-2025	To	30-01-2025



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST- I]

[FOR THURSDAY, THE 23RD DAY OF JANUARY, 2025]

[AT 2:00 PM]

BEFORE

HON'BLE MRS. JUSTICE MITALI THAKURIA

[COURT NO: 19]

[COURT PROCEEDING OF THE FOLLOWING CASES
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT AT 2 P.M.]

ORDERS

1. ELECTION PET. 5/2024 (FIXED)	DOBA LAMNIO VERSUS KUMAR WAI AND ANR.	NALO PADA ADAM TATAK TSERING GYATSO AMY TALOM KALING MIBANG TANUR GAO LOGSANG YOUNTAN	AJIN APANG, SR.ADVOCATE TABA TAGUM NANI ANJU LIKHA TABIN RAGE KOYU NIKH JELLY N NGONGNYA RUP TECHI TARA HAGE TAI N KAKKI D MAZUMDAR, SR. ADVOCATE 1 N DODUM
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WITH

I.A.(C) 190/2024
IN ELECTION PET.
5/2024

DOBA LAMNIO
VERSUS
DISTRICT ELECTION OFFICER
AND 2 ORS.

TSERING GYATSO

NANI ANJU

WITH

I.A.(C) 214/2024
IN ELECTION PET.
5/2024

KUMAR WAI
VERSUS
DOBA LAMNIO AND ANR

HAGE TAI

TSERING GYATSO

WITH

I.A.(C) 215/2024
IN ELECTION PET.
5/2024

KUMAR WAI
VERSUS
DOBA LAMNIO AND ANR

HAGE TAI

TSERING GYATSO

WITH

I.A.(C)/6/2025
IN ELECTION PET.
5/2024

DOBA LAMNIO
VERSUS
KUMAR WAI AND ANR

TSERING GYATSO

TABA TAGUM



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST- I]

[FOR THURSDAY, THE 23RD DAY OF JANUARY, 2025]

[AT 02:00 PM]

BEFORE

HON'BLE MR. JUSTICE KARDAK ETE

[COURT NO: 20]

[COURT PROCEEDING OF THE FOLLOWING CASES
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT AT 2 P.M.]

BAIL HEARING

1. AB/157/2024 (FIXED)	MR. MOMAR NYORAK VERSUS THE STATE OF AP	VIJAY JAMOH BAKAR DULOM B PADUNG	P P OF AP
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ORDERS

2. ELECTION PET./8/2024 (FIXED)	KARIKHO KRI VERSUS DR MOHESH CHAI AND 3 ORS.	ADAM TATAK TSERING GYATSO AMY TALOM KALING MIBANG TANUR GAO TONNI GAMMI LOGSANG YOUNTAN	DICKY PANGING DAINA TAMUK BULIA PULU DOGE LONA KIRMAR ADO EHO MENJO 1 G SAIKIA KINYAK LOYA N RAMA ROSY C LOWANGCHA KEPRUNDA MENA TOKGE DARIN MARGE D
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The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR THURSDAY, THE 23RD DAY OF JANUARY, 2025]

[AT 2:00 PM]

BEFORE

HON'BLE MR. JUSTICE N.UNNI KRISHNAN NAIR

[COURT NO: 23]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT AT 2 P.M.]**

DELIVERY OF ORDER

1. CRL.PETN./15/2024

EKA RIMO
VERSUS
THE STATE OF AP AND
ANR.

PRITAM TAFFO
MINTER KARBAK
EHO MENJO
V MANDAL

ROMJIR RAKSHAP
TAKOM ROLENG
P P OF AP